

DIVISION BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/143(KB)2022
COMP.APPL/88(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	JITENDRA AGARWAL VS SKDJ GANPATI HEALTH CARE PRIVATE LIMITED
UNDER SECTION	SEC. 58(3) SEC. 59 APPLICATION UNDER ANY OTHER PROVISIONS

Appearances (via video conferencing/physically)

Mr.Swatarup Banerjee, Adv.] For the petitioner
Mr. Kumarjit Das, Adv.]
Mr.Jitendra Agarwal –in person]

Mr.Joy Saha, Sr.Adv.] For R-1 to R-4
Ms.Neha Somani , PCS]

Ms.Urmila Chakraborty,Adv.] For R-7

O R D E R

1. Ld.Sr.Counsel/Counsel for the parties present.
2. Heard Mr. Swatarup Banerjee, Ld.Counsel for the petitioner.
3. List the matter for continuation of arguments on **05/08/2024 at 3.30 P.M.**
4. Original share certificate and the share transfer form shall be retained in the registry in a sealed cover.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**